

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 881-882/2021

BRIJ BHUSHAN SHARMA

Appellant(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION C.B.I.

Respondent(s)

([ONLY I.A. NO. 29917/2022 (bail) IN CRL.A. NO. 1087/2021 IS to be LISTED]

WITH

Cr1.A. No. 1087/2021 (II)
(FOR FOR GRANT OF BAIL ON IA 29917/2022)

Date : 23-03-2022 These appeals were called on by way of mentioning today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE A.S. BOPANNA

For Appellant(s) Mr. Saurabh Ajay Gupta, AOR

Mr. Devvrat, AOR

Mrs. Amita Gupta, AOR
Mr. Aayush Gupta, Adv.

For Respondent(s) Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

On being mentioned, the matter is taken on Board.

List I.A. No. 29917 of 2022 in Criminal Appeal No. 1087 of 2021 on 25.03.2022.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)